

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
BENGALURU BENCH

ITEM No. 16
CP(CAA) No. 42/BB/2020

IN THE MATTER OF:

M/s Eurofins Advinus Limited and Ors.

...

Applicant/Petitioner

Order under Section 230-232.

Order delivered on 05.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

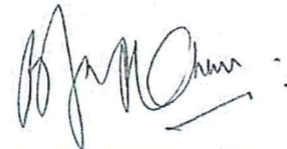
PRESENT:

For the Applicant :

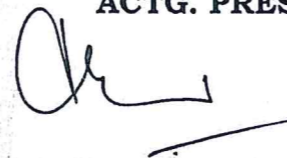
For the Respondent :

ORDER

List the matter for further consideration on 16.08.2021.



(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

05.07.2021
DPK